

(i) G.O.Ms. No. 547 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(ii) G.O.Ms. No. 548 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(iii) G.O.Ms. No. 599 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(v) G.O.Ms. No. 649 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(v) G.O.Ms. No. 650 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(vi) G.O.Ms. No. 651 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(vii) G.O.Ms. No. 687 published in Andhra Pradesh Gazette dated the 5th July, 1973.

(b) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notifications.

(Placed in library. See No. LT—5579/73).

REVIEW AND ANNUAL REPORT OF LUBRIZOL INDIA LTD. FOR 1971/72

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Lubrizol India Limited, for the year 1971-72.

(2) Annual Report of the Lubrizol India Limited, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(Placed in library. See No. LT—5580/73).

1810-LS—8

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS MINUTES

SHRI G. G. SWELL (Autonomous Districts): I lay on the Table Minutes of the Twenty-eighth to Thirty-first sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.06 hrs.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Appropriation (No. 3) Bill, 1973 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 24th August, 1973.

12.07 hrs.

STATEMENT RE: FOOD RIOTS IN BHOPAL AND INDORE

THE MINISTER OF STATE IN MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): On behalf of Mr. F. A. Ahmed...

श्री जगन्नाथ राव जोशी (शाजापुर)
अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। आप ने इस विषय पर ध्यानाकर्षण प्रस्ताव स्वीकार नहीं किया और नियम 377 के अधीन नोटिस स्वीकार नहीं किया। मंत्री महोदय जो वक्तव्य देने जा रहे हैं, हम को उस के बारे में मवाला पूछने की इजाजत मिलनी चाहिए। हम पूरी स्थिति को देख कर आये हैं। वहाँ पुलिस ने बहुत अत्याचार किया है। लेकिन हम लोगों को इस बारे में प्रश्न पूछने या बोलने की इजाजत नहीं है। हम न यह मामला उठाने की कोशिश की है, लेकिन आप ने अनुमति नहीं दी है। इस स्थिति में हमारे लिए क्या रास्ता है? यह हमारे प्रदेश का मामला है। हम स्थिति को देख कर आये हैं।